

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 05 OF 2016 &**  
**IA NO. 531 OF 2016, IA NO. 309 OF 2017 & IA NO. 504 OF 2018**

**Dated: 19<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Singareni Collieries Co. Ltd.**

**.... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & .... Respondent(s)**  
**Anr.**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Nishant Kumar  
Ms. Jyotsna Khatri  
Mr. Ambuj Dixit

Counsel for the Respondent(s) : Mr. K.V. Mohan  
Mr. K.V. Balakrishnan for R-1

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Neha Garg for R-2

Mrs. D. Bharathi Reddy  
Ms. Vidyotma for TSERC

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **22.11.2018.**

**(S.D. Dubey)**  
**Technical Member**

*mk/tpd*

**(Justice Manjula Chellur)**  
**Chairperson**